

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.130/BB/2018	For admission	Sec 9 of I&B code	M/s RDC Concrete (India) Pvt Ltd	Markos & Co.,	M/s Maxworth Reality India Ltd	M Vinaya Keerty (LINC & Co.,)

SL. NO.      NAME (IN CAPITAL) & PHONE NUMBER      REPRESENTATION TO WHOM      SIGNATURE

PETITIONER/s :

*RICAB CHAND*  
(9820603091)

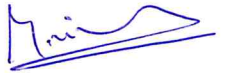
*Petitioner*



RESPONDENT/s :

*M. Vinaya Keerty*

*Respondent*



**ORDER**

Heard Shri Ricab Chand, learned Counsel for Petitioner; Shri M. Vinaya Keerty, learned Counsel for Respondent. The learned Counsel for Petitioner has filed rejoinder.

Post the case on 11/09/2018.

  
MEMBER (T)

  
MEMBER (J)